

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS
RAJYA SABHA
UNSTARRED QUESTION NO- 1582
ANSWERED ON 20.12.2022

CONSTRUCTION OF NEW PORTS AND CAPACITY ADDITION OF PORTS

1582. MS. SAROJ PANDEY:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:
the new schemes that have been implemented for capacity addition of all the ports and the construction of new ports across the country and the expenditure that has been incurred for the same during the last five years?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

Sagarmala Scheme is a Central Sector Scheme of the Ministry of Ports, Shipping and Waterways intended to provide financial assistance to Major Ports / Non- Major Ports / State Governments/ State Maritime Boards / UTs / Other Government Agencies with a view to achieve the broad objective of promoting port-led development in India. Projects which are aligned to the objectives of Sagarmala Programme (port modernisation, efficiency improvement, ports connectivity, port-led industrialisation, coastal community, coastal shipping and waterways) are funded under Sagarmala Scheme which include capacity addition and new ports projects. Under sagarmala Scheme, financial assistance to tune of Rs. 1891.97 Crores have been granted to various Major Ports / Non- Major Ports / State Governments/ State Maritime Boards / UTs / Other Government Agencies for infrastructure projects, till date.
